

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SANGHVI LAND DEVELOPERS PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Sanghvi Land Developer Private Limited
2.	Date of incorporation of corporate debtor	31 st May, 2001
3.	Authority under which corporate debtor is incorporated /Registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U45202MH2001PTC132180
5.	Address of the registered office and principal office (if any) of corporate debtor	98/2K R Mahatre Margreay Road West, Mumbai, Maharashtra, India, 400010
6.	Date of closure of Insolvency Resolution Process	27 th November, 2024
7.	Liquidation commencement date of corporate debtor	Hon'ble NCLT passed the Liquidation order on 28 th November, 2024 (Date of receipt of order – 2 nd December, 2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Sanjay Ramdas Mahajan IBBI Registration No. IBBI/IPA- 001/IP-P-02122/2021-2022/13523
9.	Address and e-mail of the liquidator, as registered with the Board	Registered address: 3/3, Mohanlal Mansion, Bhandarkar Road, Matunga Central, Mumbai – 400019 Email: sanjayrmahajan@hotmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Registered Address: Orion Resolution and Turnaround Private Limited, 811, 8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala, Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400093. Email: sanghvilanddevelopers@gmail.com
11.	Last date for submission of claims	1 st January, 2025

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **SANGHVI LAND DEVELOPERS PRIVATE LIMITED** on **28th November, 2024**, the Liquidator has received the order on 2nd December, 2024 via email.

The stakeholders of the **SANGHVI LAND DEVELOPERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 1st January, 2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the Liquidation Process, the claims submitted by such a stakeholder during the Corporate Insolvency Resolution Process under the Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.



IP Sanjay Ramdas Mahajan,
Liquidator of Sanghvi Land Developers Private Limited
Registration No. IBBI/IPA-001/IP-P02122/2021-22/13523
Registered Address: 3/3, Mohanlal Mansion, Bhandarkar Road,
Matunga Central, Mumbai-400019

Registered Address: 811, 8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/Chakala
Metro Station, Andheri – Kurla Road, Andheri East, Mumbai - 400069.
Process specific e-mail ID for correspondence: sanghvilanddevelopers@gmail.com
AFA valid upto 30th June, 2025

Date: 3rd December, 2024
Place: Mumbai